GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:5648 ANSWERED ON:29.04.2010 FOOD PROCESSING POLICY Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether there is a proposal for Food Processing Policy in the country;
- (b) if so, the details thereof;
- (c) whether fishery resources and products and its related industry are also associated with the above policy;
- (d) if so, the steps taken/ proposed to be taken to tackle the production cost and other facilities in the industry related to fisheries; and
- (e) the details of the food processing units functioning in various States as on date, State-wise?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI)

- (a) to (c): The need for having an appropriate integrated food processing policy at the national and state levels was highlighted during the 1st Conference of the State Ministers of Food Processing Industries held on 06.10.2009. Karnataka, Andhra Pradesh and Uttar Pradesh have already formulated such food processing policies. An integrated policy would cover, among others, fishery sector also.
- (d): The Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas and 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Technology Upgradation/Establishment/Modernization of food processing industries which covers food processing units in various sector such as fruits & vegetables products, consumer industries, grain milling industries, meat & poultry industries, fish processing industries, wine and beer manufacturing industries etc.
- (e): Food Processing Industries are set up both in organized and unorganized sectors and as such data on the number of food processing units in the country is not centrally maintained by the Ministry. However, as per competitiveness report on " Enhancing Competitiveness of Indian Manufacturing Competitiveness Council, Government of India, the total number of registered food processing units functioning in various states, state-wise are as under:

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S1. Name of the State Number of registered Food No. Processing Units
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1.	Andhra	Pradesh	6,402	
2.	Tamil	Nadu		3,736
3.	Ma	aharashtr	a	2,238
4.	Ut	ttar Prac	lesh	1,719
5.	Pι	unjab		1,628
6.	Ka	Karnataka		
7	Gujarat			1,307
8.	We	est Benga	ıl	1,147
9.	Ke	erala		1,059
10.	. As	ssam		897
11.	. На	aryana		564
12.	. Cl	hattisgar	rh	561
13.	. 0:	rissa		535
14.	. Ma	adhya Pra	ıdesh	517
15.	. Ra	ajasthan		506
16.	. U1	ttranchal	-	274
17.	. B:	ihar		191
18.	. Ji	harkhand		108
19.	. De	elhi		103
20.	. H:	imachal E	radesh	97
21.	. Ja	ammu & Ka	shmir	93
22.	. Go	oa		80
23.	. Pı	uducherry	7	55

24.	Tripura	50	
25.	Daman & Diu	28	
26.	Chandigarh	27	
27.	Nagaland		
28.	Meghalaya	13	
29.	Manipur	12	
30.	Dadar & Nagar	10	
Haveli			
31.	Andaman & Nicobar	4	
Islands			
Total	25,367		